## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/698/(IB)/2017

NAME OF THE PETITIONER(S)

: STATE BANK OF INDIA

NAME OF THE RESPONDENT(S)

: FRONTIER LIFELINE PVT LTD

**UNDER SECTION** 

: 7 RULE 4

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

M. L. GRANESH Corposate

Consel der petitioner.

P. RAYANNATHAN ('CDEBTON'

FORTSGORALANGE

## **ORDER**

Counsels representing both the parties are present. Counsel for respondent stated that they have filed vakalat in the Registry. He also filed counter and provided a copy of the same to the other side and prayed for time to make submissions. Time is extended at request. Put up on 10.01.2018.

-50-(S VIJAYARAGHAVAN) Member (Technical)

-54-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)